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Date: 09/12/2025

(2024) 11 NCDRC CK 0012

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 258 Of 2018

L. Rajendran APPELLANT

Vs

M/s Credence Hospital Institute For Women's Health & Fertility

RESPONDENT

Research & Anr

Date of Decision: Nov. 14, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 2(1)(d), 19

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: M Priya, Jogy Scaria, Siddhartha Jha

Final Decision: Dismissed

Judgement